

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:4089
ANSWERED ON:20.08.2001
CENTRAL ROYALTY TO KEONJHAR DISTRICT OF ORISSA
ANANTA NAYAK

Will the Minister of MINES be pleased to state:

- (a) whether the Government have provided adequate Central royalty to Keonjhar District of Orissa corresponding to its contribution to the national exchequer by way of its mining activities;
- (b) if so, the details thereof, and
- (c) if not, the manner in which the Union Government propose to compensate this backward district for its all-round development?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL)

(a): Royalty on minerals is payable by the mining lease holders to the State Governments and is directly collected by the State Government concerned from the individual mining lease holder.

(b) & (c): In view of `a` above, do not arise.